

**IN THE INCOME TAX APPELLATE TRIBUNAL "DB" BENCH: PATNA
VIRTUAL HEARING AT KOLKATA**

श्री राजेश कुमार, लेखा सदस्य एवं श्री प्रदीप कुमार चौबे, न्यायिक सदस्य के समक्ष
[Before Shri Rajesh Kumar, Accountant Member& Shri Pradip Kumar Choubey, Judicial Member]

**I.T.A. No. 666/Pat/2024
Assessment Year: 2025-26**

Rastra Samvardhan Samity (PAN: AABTR 8271 R)	Vs.	CIT(E)- Patna
Appellant / (अपीलार्थी)		Respondent / प्रत्यर्थी

**I.T.A. No. 667/Pat/2024
Assessment Year: 2025-26**

Vidya Bharati Karyakarta kalyan Nyas (PAN: AABTV 5183 C)	Vs.	CIT(E)- Patna
Appellant / (अपीलार्थी)		Respondent / प्रत्यर्थी

**I.T.A. No. 668/Pat/2024
Assessment Year: 2025-26**

Ankur Rural and Tribal Development Society (PAN: AACTA 0483 B)	Vs.	CIT(E)- Patna
Appellant / (अपीलार्थी)		Respondent / प्रत्यर्थी

Date of Hearing / सुनवाई की तिथि	27.03.2025
Date of Pronouncement/ आदेश उद्घोषणा की तिथि	.04.2025
For the assessee / निर्धारिती की ओर से	None (withdrawal application submitted)
For the revenue / राजस्व की ओर से	Smt. Rinku Singh, CIT DR

ORDER / आदेश

Per Pradip Kumar Choubey, JM:

These are the appeals preferred by the separate assessee against the order of Commissioner of Income Tax (Exemption)-Patna (hereinafter referred to as the Ld. CIT(E)] for AY 2025-26.

2. At the time of hearing, a letter dated 20.03.2025 was placed before us from the assessee's Counsel requesting the Bench to allow the withdrawal the appeal. Accordingly accepting the request of the assessee, we dismiss the appeals as withdrawn.

In the result, all the appeals filed by the different assessee are dismissed as withdrawn on technical ground.

Order is pronounced in the open court on 3rd April, 2025

Sd/-

Sd/-

(Rajesh Kumar /राजेश कुमार)
 Accountant Member/लेखा सदस्य

(Pradip Kumar Choubey /प्रदीप कुमार चौबे)
 Judicial Member/न्यायिक सदस्य

Dated: 3rd April, 2025

SM, Sr. PS

Copy of the order forwarded to:

1. Appellant- i) Rastra Samvardhn Samity, Village-Shriniketan, P.O-Niwaranpur-834002
ii) Vidya Bharati Karyakarta Kalyan Nyas, Vanachal Shiksha Samity, Shukla Colony, Hinoo Doranda, Ranchi-834002
iii) Ankur Rural and Tribal Development Society, C/o, R .K. Bittu, Betar Kendra, Niwaranpur, P.O & P.S Doranda, Ranchi-834002.
2. Respondent – CIT(E), Patna
3. DR, Patna Bench, Patna

True Copy

By Order

Assistant Registrar /Sr. Private Secretary
ITAT, Patna Bench, Patna